THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) Modernisation of ordnance factories is an ongoing process and is undertaken by renewal and replacement programme of the existing plant and machinery by sophisticated and modern ones and also by making capital investments for manufacture of weapons and equipments of modern technology.

होशंगाबाद स्थित सुरक्षा कागज कारखाना

632. **श्री कैलाश पति मिश्र:** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आधुनिकीकरण के बाद भी होशंगाबाद स्थित सुरक्षा कागज कारखाने का उत्पादन संतोषजनक नहीं है; और यदि हां, तो उसके क्या कारण हैं;

(ख) क्या यह सच है कि सरकार को इस कारखाने के प्रबन्धक के खिलाफ अनेक शिकायतें मिली हैं, यदि हां तो उसका ब्यौरा क्या है तथा सरकार ने इस पर क्या कार्यवाही की है; और

(ग) वर्ष 1986-87 के दौरान कितने मूल्य के सुरक्षा कागज का आयात किया गया था?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री तथा वित्त मंत्रालय में राज्य मंत्री (श्री ब्रह्मा दत्त): (क) मिल के आधुनिकरण के फलस्वरूप, कार्य मूल्यांकन करने, मानदण्ड निर्धारित करने और आधुनिकीकृत कारखाने में प्रोत्साहन योजना तैयार करने के लिए एक अध्ययन दल नियुक्त किया गया था। उनकी सिफारिशें प्रबंधकों और श्रमिक संघ के बीच समझौता न होने के कारण क्रियान्वित नहीं की जा सकीं। इसलिए वास्तविक उत्पादन स्थापित क्षमता से कम रहा है।

(ख) प्रतिभूति कागज कारखाना, होशंगाबाद के महाप्रबंधक के विरूद्ध शिकायतें प्राप्त हुई हैं। इनकी जांच की रही है।

(ग) वर्ष 1986-87 के दौरान आयात किए गए प्रतिभूति कागज का मूल्य 3216.0 लाख रुपए है।

Change in policy of freight equalisation

633. DR. R. K. PODDAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of West Bengal have urged upon the Central Government to change the policy of freight equalisation which adversely affects the economy of that State only but helps other States and as no compensation is granted to the State for such loss of locational advantages; and

(b) if so, what is the decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) Yes, Sir.

(b) The Government has decided in principle to phase out gradually the existing freight equalisation in respect of cement and steel, subject to subsidisation of transport for remote, inaccessible and isolated areas. It has also been decided that no new scheme of freight equalisation for industrial commodities or for essential items of mass consumption would be introduced except to subsidise transport cost of industrial commodities in the case of remote, inaccessible and isolated areas like North-Eastern Region and hill and difficult areas. In the case of cement, phasing out of freight equalisation has already commenced with the introduction of partial decontrol with effect from 28-2-1982. Freight equalisation operates only in respect of the levy portion of the sale of cement which is being progressively reduced. As regard steel, the Government has reviewed the earlier decision in the light of representations received from various State Governments and has decided to refer the matter to the National Development Council.